

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NOS. 277 & 278 of 2014  
APPEAL NO. 07 OF 2015 & IA NO. 9 OF 2015  
APPEAL NOS. 56, 65 & 66 OF 2015**

**Dated: 10<sup>th</sup> January, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S. D. Dubey, Technical Member**

**In the matter of:**

**APPEAL NOS. 277 & 278 of 2014**

**Chhattisgarh State Power Distribution Co. Ltd. .... Appellant(s)  
Vs.  
Chhattisgarh State Electricity Regulatory Commission & Ors. .... Respondent(s)**

**Counsel for the Appellant(s) : Mr. Gopal Choudary**

**Counsel for the Respondent(s) : Mr. C. K. Rai  
Mr. Sachin Dubey for R-1  
Mr. Sanjay Sen, Sr. Adv.  
Mr. Hemant Singh  
Ms. Jyotshna Khatri for R-2**

**APPEAL NO. 07 OF 2015 & IA NO. 09 OF 2015**

**M/s Jindal Steel & Power Ltd. .... Appellant(s)  
Vs.  
Chhattisgarh State Electricity Regulatory Commission & Ors. .... Respondent(s)**

**Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.  
Mr. Hemant Singh  
Ms. Jyotshna Khatri**

Counsel for the Respondent(s) : Mr. C. K. Rai  
Mr. Sachin Dubey for R-1  
  
Mr. Gopal Choudary for R-2

**APPEAL NOS. 56, 65 & 66 OF 2015**

**Chhattisgarh State Power Distribution Co. Ltd. .... Appellant(s)**  
**Vs.**  
**Chhattisgarh State Electricity Regulatory Commission & Anr. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Gopal Choudary

Counsel for the Respondent(s) : Mr. C. K. Rai  
Mr. Sachin Dubey for R-1

Mr. Raghav Pandey  
Mr. Pranjit Bhatta Charya for R-2

**ORDER**

Mr. Raghav Pandey, learned counsel appearing for Respondent No.2 in Appeal Nos. 56, 65 & 66 of 2015 submits that subsequent to filing of reply in the appeals, certain chain of events took place which may have impact on the merits of the appeals and therefore he seeks some time to file additional reply. Learned counsel for Respondent No.2 may file additional reply by way of affidavit on or before 23.01.2019 with advance copy to the other side.

List these matters for further hearing on **25.01.2019.**

**(S. D. Dubey)**  
**Technical Member**

*Tpd/js*

**(Justice Manjula Chellur)**  
**Chairperson**